

**(B) Benefits to Railway:**

- (i) Berths going vacant on account of last minute cancellations and after departure of the train are now eliminated.
- (ii) Vacant berths generated on account of cancellations are allotted through the system in a transparent manner.
- (iii) Bogus claims for refunds after travel get eliminated since refund after departure of the train are not permissible.

**CCTV cameras in trains for women safety**

3076. SHRI C. P. NARAYANAN: Will the Minister of RAILWAYS be pleased to state:

- (a) whether CCTV cameras would be fitted in local and other peak hour trains since indecent behaviour towards women is rampant;
- (b) whether such cameras will first be fitted in northern and adjacent sectors; and
- (c) whether Government will see to it that such cameras are fitted in crowded local trains as well in Southern States which have been totally neglected?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) Provision of CCTV cameras in 500 coaches has been sanctioned by Indian Railways to ensure safety and security of passengers including women passengers.

(b) No, Sir. Presently, there is no such decision for fitment of CCTV in coaches, prioritizing Northern and adjacent sectors.

(c) Provision of CCTV cameras on coaches is a recent initiative of Indian Railways. Two coaches on Southern Railway have also been provided with CCTV for gaining experience and obtaining feedback. Provision of CCTV cameras in sub-urban and mainline trains is being done in a progressive manner as per budgetary provisions without any bias towards any State.

**Withdrawal of concessions in train tickets**

3077. SHRI BISHNU CHARAN DAS:

SHRI NEERAJ SHEKHAR:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Railways propose to withdraw concessions given in train ticket fares to senior citizens, journalists, freedom fighters etc.; and
- (b) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) No, Sir. At present there is no such proposal.

(b) Does not arise.

**Train accident at unmanned railway level  
crossing in Bhadohi, Uttar Pradesh**

3078. SHRI NEERAJ SHEKHAR: Will the Minister of RAILWAYS be pleased to state:

(a) the details of persons died/injured in train accident at unmanned railway level crossing on 25 July, 2016 in Bhadohi district, Uttar Pradesh;

(b) the reasons for the accident;

(c) the details of ex-gratia/ compensation announced and paid to the injured/kin of deceased victims, so far;

(d) the details of inquiry initiated and outcome thereof along with the action taken against the guilty; and

(e) the details of ex-gratia announced during 2014, 2015 and 2016 so far and paid till date, accident-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) Eight persons died and nine were injured (five grievous and four simple) in the train accident at Unmanned Level Crossing (UMLC) between Katka and Madhosingh stations on 25 July, 2016 in Bhadohi district of Uttar Pradesh.

(b) The accident was caused due to negligent driving by the Tata Magic driver.

(c) An enhanced *Ex-gratia* at the scale of ₹2,00,000/-, ₹1,00,000/- and ₹20,000/- for each of dead, grievous and simple injury respectively was announced to the next of kin of victims of collision of Train No. 55125 with Tata Magic at UMLC and an amount of ₹21,80,000/- has been paid by Railways.

(d) The accident has been enquired into by Junior Administrative Grade (JAG) Departmental Inquiry Committee of North Eastern Railway. As per the finding of inquiry committee, the accident has been caused due to negligent driving by the Tata Magic driver. No railway staff has been held responsible for the accident.

(e) An amount of ₹54,00,000/- has been paid at the scale of ₹2,00,000/- and ₹1,00,000/- for each of dead and grievously injured in the UMLC between Wadiaram and Maisaipet Halt on 24.07.2014.